



\$~3, 10,22, 33 to 35, 37, 38 & 57 to 88

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 17715/2024 and CM APPL.75360/2024

(3) M/S VAYUPUTRA LOGISTICS PRIVATE LIMITED.....Petitioner

Through:

versus

COAL INDIA LIMITED & ORS.

.....Respondents

Through:

+ W.P.(C) 16200/2023 and CM APPL.65111/2023

(10) KNIGHTS TRANSCO PRIVATE LIMITED .....Petitioner

versus

UNION OF INDIA THROUGH MINISTRY OF COAL THROUGH  
SECRETARY & ORS.

.....Respondents

+ W.P.(C) 16002/2022 and CM APPL. 11766/2025

(22) COL A. K. ARORA (RETD.) & ORS. ....Petitioners

versus

DIRECTORATE GENERAL RESETTLEMENT (DGR) & ANR.

.....Respondents

+ W.P.(C) 1932/2024

(33) BKD LOGISTICS PRIVATE LIMITED .....Petitioner

versus

COAL INDIA LIMITED & ORS.

.....Respondents

+ W.P.(C) 2110/2024 and CM APPLs.8798/2024, 8800/2024

(34) BHASKAR EARTHMOVER PRIVATE LIMITED.....Petitioner

versus

COAL INDIA LIMITED AND ORS.

.....Respondents

+ W.P.(C) 2167/2024 and CM APPL.8965/2024

(35) MAA KARNI EARTHMOVER PRIVATE LIMITED.....Petitioner

versus

COAL INDIA LIMITED AND ORS.

.....Respondents

+ W.P.(C) 4270/2024 and CM APPLs.17493/2024, 17494/2024

(37) SAMARPAN LOGISTICS PVT LTD .....Petitioner

versus

*W.P.(C) 17715/2024 and connected matters*

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- COAL INDIA AND ORS. ....Respondents
- + W.P.(C) 4499/2024 and CM APPL.18402/2024  
(38) TRISHIELD LOGISTICS PRIVATE LIMITED ....Petitioner  
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COAL INDIA LIMITED AND ORS .....Respondents
- + CONT.CAS(C) 110/2024  
(57) KAPIL DEV.....Petitioner  
versus  
PENTANE LOGISTICS PRIVATE LIMITED & ORS.  
.....Respondent
- + CONT.CAS(C) 112/2024  
(58) MOHINDER SINGH.....Petitioner  
versus  
LANCER LOGISTICS PRIVATE LIMITED & ORS.....Respondents
- + W.P.(C) 9491/2024 and CM APPL.38951/2024  
(59) M/S SARVIJAY LOGISTICS PVT LTD.....Petitioner  
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COAL INDIA LTD AND ORS.....Respondent
- + W.P.(C) 5236/2020 and CM APPLs.18871/2020, 22001/2021,  
9433/2022, 25270/2022, 39818/2022, 54843/2023  
(60) IB LOGISTICS PRIVATE LIMITED.....Petitioner  
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COAL INDIA LIMITED & ORS.....Respondents
- + W.P.(C) 5470/2020 and CM APPL.19719/2020  
(61) LN LOGISTICS PRIVATE LIMITED.....Petitioner  
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COAL INDIA LIMITED & ORS.....Respondent
- + W.P.(C) 5237/2020 and CM APPL.18873/2020  
(62) COL. YASHPAL SINGH SINDHU RETD & ORS.....Petitioner  
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Through:



- + W.P.(C) 3503/2021 and CM APPL.10601/2021  
(63) MAHESHANAND LOGISTICS PRIVATE LIMITED.....Petitioner  
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COAL INDIA LIMITED & ORS.....Respondent
- + W.P.(C) 4747/2021 and CM APPL.14626/2021  
(64) M/S EIGHT STAR LOGISTICS PVT LTD.....Petitioner  
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- + W.P.(C) 5493/2021 and CM APPLs.17029/2021, 48053/2023  
(65) SERENDIPITY MOVERS PVT LTD.....Petitioner  
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- + W.P.(C) 5595/2021 and CM APPL.17441/2021  
(66) RM3D MINING AND LOGISTICS PVT LTD .....Petitioner  
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(67) LANCER LOGISTICS PRIVATE LIMITED.....Petitioner  
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- + W.P.(C) 6173/2021 and CM APPL.19564/2021  
(68) TAKSALI LOGISTICS PRIVATE LIMITED .....Petitioner  
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COAL INDIA LIMITED & ORS.....Respondents
- + W.P.(C) 6182/2021 and CM APPL.19579/2021  
(69) BABYLON LOGISTIC PRIVATE LIMITED .....Petitioner  
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- + W.P.(C) 6194/2021 and CM APPLs.19626/2021, 4991/2023,  
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- (70) PENTANE LOGISTICS PRIVATE LIMITED .....Petitioner  
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- + W.P.(C) 8228/2021 and CM APPLs.25519/2021, 7860/2023,  
7861/2023, 7862/2023
- (71) RAJRA INTERNATIONAL PVT LTD AND ANR.....Petitioners  
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- + W.P.(C) 9281/2021 and CM APPLs.28857/2021, 28858/2021
- (72) M/S TRISPACE LOGISTICS PVT. LTD. ....Petitioner  
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- + W.P.(C) 10123/2021 and CM APPL.31231/2021
- (73) M/S DPS LOGISTICS PVT. LTD. ....Petitioner  
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- + W.P.(C) 14675/2022 and CM APPLs.44975/2022, 44977/2022
- (74) ROPAS LOGISTICS PRIVATE LIMITED ....Petitioner  
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- + W.P.(C) 3994/2023 and CM APPL.15534/2023
- (75) M/S BATALIK LOGISTICS PVT LTD .....Petitioner  
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- + W.P.(C) 11424/2023 and CM APPLs.44446/2023, 44447/2023
- (76) M/S VETERANS LOGISTICS PRIVATE LTD .....Petitioner  
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- + W.P.(C) 6086/2023 and CM APPLs.23898/2023, 36384/2023,  
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- (77) MOHINDER SINGH .....Petitioner



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(78) SHRI KAPIL DEV & ANR. ....Petitioners  
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(79) TASHILA LOGISTICS PRIVATE LIMITED ....Petitioner  
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- + W.P.(C) 6118/2023 and CM APPLs.24024/2023, 27266/2023  
(80) AJJHAL LOGISTICS PRIVATE LIMITED ....Petitioner  
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- + W.P.(C) 11581/2023 and CM APPLs.45122/2023, 45123/2023  
(81) SHIVSHAMBHU COAL CARRIERS PRIVATE LIMITED  
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- + W.P.(C) 12507/2023 and CM APPL.49364/2023  
(82) HARNOOR LOGISTICS PRIVATE LIMITED ....Petitioner  
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- + W.P.(C) 12510/2023 and CM APPL.49375/2023  
(83) VIRENDRA LOGISTICS PRIVATE LIMITED ....Petitioner  
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COAL INDIA LIMITED AND ORS. ....Respondents





Ms. Avshreya Pratap Singh Rudy, Sr. Panel Counsel, Mr. Kaushal Jeet Kait, GP, Ms. Usha Jamnal, Ms. Harshita Chaturvedi and Ms. Hepsiba Bobin, Advs. for R-3 and 4 in item no.63.

Mr.Ripudaman Bhardawaj, CGSC, Mr. Kushagra Kumar, Mr.Abhinav Bhardwaj and Mr. Amit Kumar Rana, Advs. for UOI in item no.71.

Mr.Mukul Singh, CGSC, Ms. Ira Singh and Mr. Aryan Dhaka, Advs. for R-7/UOI in item no.76.

Mr.Amit Tiwari, CGSC, Ms. Ayushi Srivastava and Mr. Ayush Tanwar, Advs. for UOI in item nos 34 and 35.

Ms. Shagun S. Chugh, SPC, Mr.Utsv A. Magotra and Ms. Nandita Mishra, Advs. for UOI in item no.10.

Ms. Shivalakshmi, CGSC alongwith Mr. Govind Sharma, Advocate for respondent in Item no. 80.

Ms. Bharti Raju, Sr. Panel Counsel for UOI in item nos.69, 68 & 70.

Mr. Manish Mohan, CGSC, Mr. Jatin Teotia and Ms. Aishani Mohan, Adv. for Coal India in item nos. 34 & 87.

Mr. Vikram Jetly and Ms. Shreya Jetly, Adv. for R-4 and 5 in item no.64.

Mr. Subhash Tanwar, CGSC and Mr. Amit Acharya, GP for UOI in item nos.38 and 33.

Mr.Aatmaram N.S. Nandkarni, Sr. Adv., Dr. Harsh Pathak, Ms. Shaveta Choubey, Mr. Mohit Choubey, Mr. Sivardaor, Mr. Santosh Ravello, Mr. Sourav Gaur, Advs. for Coal India in item nos.3,10, 33-35, 37, 38, 57 to 88.

Ms. Shweta Bharti, Mr. Shantnu Malik, Ms. Jyoti K. Chaudhary, Mr. Rohit Jolly, Mr. Yashodhara B. Roy, Ms. Bheeni Goyal, Ms. Darshita Sethia and Ms. Prakarti Srinivastava, Advs. for R1 in Item no. 57, 58, 77 & 78.

Ms. Archana Surve, GP for UOI in item no.81 (through v/c)

Mr. Neeraj, SPC, Mr.Vedansh Anand, GP and Mr. Soumyadip Chakraborty, Adv. for UOI in item nos.47, 74, 83.

Mr. Satya Ranjan Swain, SPC, Mr. Rudra Paliwal, GP and Mr. Soumyadip Chakraborty, Advs. for R-4 and 5/UOI in item no. 37 and 10.

Mr. Jagdish Chandra, CGSC and Mr. Shubham Kumar Mishra, Adv. for UOI in item no.86.



**CORAM:**  
**HON'BLE MR. JUSTICE SACHIN DATTA**

**ORDER**  
**27.02.2025**

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1. Learned counsel for the Directorate General of Resettlement (DGR) submits that the draft MOU which has been forwarded by the Coal India Limited to the DGR, has been under consideration of the DGR. However, she is not able to point out the present status of the MOU and seeks an adjournment on the ground that the standing counsel is not available today.
2. On the previous date of hearing, the concerned Joint Secretary in the Ministry of Defence was directed to join the proceedings through video conferencing. Despite the same, the said direction has not been complied with, nor has any application seeking exemption been filed.
3. In the circumstances, in the interest of justice, re-notify on 04.03.2025 at 4.00 PM.
4. The concerned Joint Secretary in charge of the Directorate General of Resettlement (DGR), is directed to remain personally present in Court on the next date of hearing.

**FEBRUARY 27, 2025/at**

**SACHINDATTA, J**